

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF MILITARY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4332
TO BE ANSWERED ON 20th December, 2024

HUMILIATION AND PHYSICAL COERCION CASES IN ARMY

4332. SHRI DHARAMBIR SINGH:

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is aware of cases involving humiliation and physical coercion against junior officers by seniors particularly by Commanding Officers (COs) in the Army and if so, the details thereof during 2023-24;
- (b) whether a case of such humiliation and physical coercion occurred against a Captain/Major in the 60 Armoured Regiment by the then CO in the first week of June 2023 and if so, to what extent the said act has vitiated the atmosphere of camaraderie in the unit;
- (c) whether the affected Captain/Major has filed a complaint against the CO and if so, the details thereof along with the action taken thereon;
- (d) whether this act caused logistical losses, jeopardised the Unit's strategic movement and highlighted the CO's lack of command qualities; and
- (e) if so, the details thereof along with the actions proposed to be taken by the Government to deter such behavior in the future and ensure accountability for the concerned CO's misconduct?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

(a) to (e): Yes, Sir. A few complaints were received during the period. There is a well established mechanism in place in the Armed Forces for grievance redressal as well as ensuring the requisite discipline. This ensures that the morale as well as camaraderie amongst the personnel remain intact.
